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The Secretariat Services were subsequently decentralized in 1962 and the statutory rules provide that the relative seniority already determined before decentralization would not be disturbed. However, in order to reduce wide disparities in chances of promotion in the various decentralised Cadres, a scheme is in operation since 1970 for limiting promotions within a range of seniority prescribed by the Department of Personnel and Administrative Reforms on the basis of an all-Secretariat seniority list.

Entry of "27 Down" Hindi Film in Cannes Film Festival

*798. SHR1 RABI RAY: Will the Minister of INFORMATION AND BRO-ADCASTING be pleased to state:

- (a) whether Government's attention has been drawn to the news which appeared in the 'Economic Times' of 4th August, 1974 to the effect that the "27 Down" Hindi film of late Shri Avtar Krishna Kaul was not allowed to enter in the Cannes Film Festival and:
 - (b) if so, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI 1.K. GUJRAL): (a) Yes, Sir. But the report was factually incorrect. The late Shri Avtar Kaul had not entered the film for the Cannes Festival. It was entered for 3 Festivals including Locarno, where it ultimately won one of the Awards.

(b) Does not arise.

Non-availability of metals for industrial units

*799. SHRIMATI LEELA DAMODARA MENON:

SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI: DR. V.A. SEYID MUHAMMAD: SHRI N.R. CHOUDHURY Will the Minister of INDUSTRIAL DE-VELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether in view of the mounting import bill and non-availability of various metals, Government have made any move to conserve metals by adopting substitution and recycling process in the industry;
 - (b) if so, the details thereof; and
- (c) what steps Government have taken in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c) A statement is placed on the Table of the House.

Statement

- (a) Yes, Sir.
- (b) and (c) The strategy that is proposed to be adopted for conservation of scarce raw materials including metals will hinge round the following main lines of action:—
 - (a) a critical review of the existing rates of consumption of raw materials and components for given levels of activities and allocation of foreign exchange on the basis of efficiency norms to be laid down for each major input;
 - (b) a review of standards and specifications where scarce raw materials are involved with a view to effect savings without sacrificing safety and quality;
 - (c) greater attention to recovery and re-cycling of scrap particularly ferrous and non-ferrous materials;
 - (d) avoidance of wasteful uses and elimination of non-essential uses;
 - (e) substitution by more readily available indigenous materials.
- 2. A major and a continuous effort is called for in this direction. The Research & Development back up for such a drive is also being looked into. The Directorate General of Technical Development has already initiated the necessary dialogue with industrial units, associations of industries, chambers of commerce, ISI, etc. in the enforcement of efficiency norms and the use of scarce

raw materials. Some rationing and graded system of cuts have also been worked out by an inter-ministerial Group, bearing in mind the classification of industries under the system of priorities and the importance of stimulating exports.

3. A Materials Conservation Directorate is being established in the DGTD whose expertise and facilities will help in follow up actions for implementation.

Allotment of Industrial Plots in Narela

*800. SHRI ROSHAN LAL: Will the Minister of INDUSTRIAL DEVELOP-MENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the answer to Unstarred Question 488 given in the Rajya Sabha on the 9th May, 1974, and state:

- (a) whether it is a fact that the Delhi Administration issued a press communique inviting applications for the allotment of industrial plots in Narela Industrial Complex;
- (b) if so, the date of the issue of the communique;
- (c) whether the Delhi Administration propose to auction these plots; and
 - (d) if so, what are the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) No. Sir.

- (b) Does not arise.
- (c) and (d) The Delhi Administration is working out plans for allotment of plots in the proposed industrial complex at Narela through sale at pre-determined prices.

Assets of Ministers

*801. SHRI BHOLA PRASAD:

SHRI BHUPESH GUPTA:

SHRI S.G. SARDESAI:

SHRI SANAT KUMAR RAHA:

SHRI L. MAHAPATRO:

Will the PRIME MINISTER be pleased to state:

- (a) whether all the members of the council of Ministers have submitted to the Prime Minister statements about their assets and that of their spouses and minor sons and unmarried daughters, if any; and
- (b) whether any of them have not so far submitted such statements and if so, how many of them?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Does not arise.

अन्तर्राजीय जल विवाद के कारण सिचाई परियोजनाओं का कार्यान्वित न होना

*802. श्री जगदीश प्रसाद माथुर:
श्री ओइम् प्रकाश त्यागी:
डा० रामकृपाल सिंह
सरदार कुमार सं०चं० आंग्रे:

क्या सिंचाई और विद्युत मंत्री यह बनाने की कृपा करेगे कि:

- (क) उन सिंचाई परियोजनास्रों के नाम क्या हैं जो स्नन्तर्राजीय जल विवाद के कारण कार्यान्विन नहीं हो पाई है तथा उनमें से प्रत्येक कब से रुकी पड़ी है; स्रौर
- (ख) इन परियोजनाम्रों में में प्रत्येक की सम्भावित विद्युत उत्पादन तथा सिंचाई की क्षमता कितनी कितनी है?

†[Non-implementation of irrigation projects on account of inter-State water dispute

*802. SHRI JAGDISH PRASAD
MATHUR:
SHRI OP TYAGI:
DR. RAMKRIPAL SINHA:
SHRI S.C ANGRE:

Will the Minister of IRRIGATION AND POWER be pleased to state:

†[] English translation.